

Title: Introduction of the Indian Citizens Abroad (Voting Right at Elections) Bill, 1999.

15.31 hrs.

PRIVATE MEMBER'S BILLS

SHRI E. AHAMED (MANJERI): Sir, I beg to move for leave to introduce a Bill to provide the Indian citizens living abroad with the right to vote in elections to the House of the People and the Legislative Assemblies of the States.

*Published in the Gazette of India, Extraordinary Part-II, Section 2, dated 20.4.2000.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide the Indian citizens living abroad with the right to vote in elections to the House of the People and the Legislative Assemblies of the States. "

The motion was adopted.

SHRI E. AHAMED : I introduce the Bill.